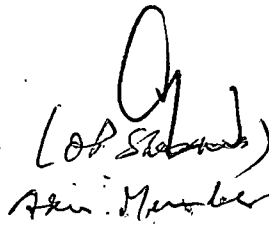
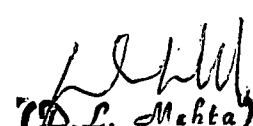


C. A. T. Bench, JAIPUR

Date of Order	Orders
<p>14/10/93</p>	<p>CASE NOT REACHED PUTUP FOR HEARING ON 14/10/1993</p> <p align="center">B.O. COURT MASTER</p>
<p>4/11/93</p>	<p>CASE NOT REACHED PUTUP FOR HEARING ON 3/12/93</p> <p align="center">B.O. COURT MASTER</p>
<p>3.12.93</p>	<p>Mr. J. K. Koushik - Counsel for the applicant.</p> <p>Mr. Navis Bhandari - Counsel for the respondent.</p> <p>The case has been disposed of by a separate order which has been pronounced in the open Court.</p> <p align="center">  (A.K. Member) A.K. Member </p> <p align="center">  (D.L. Mehta) Vice-Chairman </p>